

snail's pace;

(b) if so, whether Government propose to take any concrete steps to ensure that it gains momentum;

(c) the number of persons who submitted applications under this scheme in different districts of U.P. during the last one year and the number of persons out of them given loans; and

(d) The number of applicants who have neither been given loans nor has any action been taken on their applications ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) No, Sir. During the years 1983-84, 1984-85 and 1985-86 achievements were 97%, 91% and 88% respectively.

(b) Does not arise.

(c) District-wise information is not maintained centrally. However, during the year 1985-86 against a target of 31,300 for the State, 97,706 applications were received by DICs in U. P. The banks sanctioned loans to 26,264 beneficiaries.

(d) Such information is not maintained by the Central Government.

[English]

Modernisation of cement and building Material Industry

180. SHRI MUKUL WASNIK :

DR. G.S. RAJHANS :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Union Government have recently emphasized the need to modernise the cement and building material industry in the country;

(b) if so, the details of the guidelines issued by Government in this regard;

(c) whether Government propose to render any help to the industry for the modernisation; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b) Government have been impressing upon the cement industry from time to time the need to take effective steps to modernise the old cement factories and also to take necessary steps for installation of energy conservation devices and pollution control equipments. A World Bank loan of \$ 200 million has also been arranged during 1986 for conversion of seven cement units from wet to dry process and for sub-sector level training/technical assistance, etc. for the cement industry.

(c) and (d) The following decisions have been taken to help the cement industry in undertaking their modernisation programmes :-

(i) Old cement plants which have been declared sick are charged less levy obligation compared to other units with a view to enable them to invest the extra realisation for modernisation purposes;

(ii) Factories which install new dry process kilns by scrapping the existing old wet process kilns or convert the existing old wet process kilns into dry process kilns such that the additional capacity installed is equal to or in excess of the capacity of the old kiln(s) will be treated as new units for purposes of fixing levy quota.

Import of Crude Petroleum

181. SHRI SYED SHAHABUDDIN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the estimated quantity of crude petroleum and petroleum products to be imported during 1986-87;